

22

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

IA 799 of 2020 in CP(IB) 56 of 2019

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2021**

Name of the Company: The Assistant Providant Fund
Commissioner, Employees Provident
Fund Organization
V/s
Ravi Kapoor liquidator of M/s City tiles
Section 42 of the Insolvency and Bankruptcy Code,
2016.

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.
2.

**ORDER
(through video conferencing)**

Advocate, Ms. Rajvi Patel appeared on behalf of Advocate Mr. A.V Nair and requesting for time.

The prayer is allowed.

List the matter on 08.03.2021



**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL**

Dated this the 12th day of February, 2021



**MANORAMA KUMARI
MEMBER JUDICIAL**